

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF A BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 8

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7898/MUM/2025	2009-10	[A] M/S LATIM ENTERPRISE	
2	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
3	ITA 8233/MUM/2025	2023-24	[D] L N ENTERPRISES (E-FILE)	
4	ITA 373/MUM/2026	2020-21	[A] ARVIND RATANCHAND JAIN (E-FILE)	
5	ITA 1266/MUM/2026	2012-13	[A] ASHHAPURA POLY MILLS LIMITED (E-FILE)	
6	ITA 1267/MUM/2026	2014-15	[A] ASHHAPURA POLY MILLS LIMITED (E-FILE)	
7	IT(SS)A 4557/MUM/2026	2015-16	[A] ABHISHEK GUPTA (E-FILE)	
8	ITA 5047/MUM/2026	2024-25	[D] AMIT DAHANUKAR	
9	ITA 5048/MUM/2026	2023-24	[D] AMIT DAHANUKAR	
10	ITA 5547/MUM/2026	2012-13	[A] M/S. LIFETIME REALTY PVT. LTD	
11	ITA 5755/MUM/2026	2023-24	[A] SHRI AMIT SHASHIKANT SHAH (E-FILE)	
12	ITA 5776/MUM/2026	2012-13	[D] ASHITKUMAR GUNVANTRAI SHAH (E-FILE)	
13	ITA 6145/MUM/2026	2027-28	[A] AKHIL MUMBAI JAISWAL YUVA MANCH	
14	ITA 6146/MUM/2026	2027-28	[A] AKHIL MUMBAI JAISWAL YUVA MANCH (E-FILE)	
15	ITA 6177/MUM/2026	2021-22	[A] ACCORD ESTATES PRIVATE LIMITED	
16	ITA 5074/MUM/2026	2020-21	[A] ADESHAGRICARE LLP	
17	ITA 5087/MUM/2026	2023-24	[A] ADESH AGRICARE LLP	
18	ITA 5141/MUM/2026	2018-19	[A] ADESH AGRICARE LLP	
19	ITA 5218/MUM/2026	2020-21	[D] ADESH AGRICARE LLP	
20	ITA 6207/MUM/2026	2020-21	[A] ARC MARITIME PVT LTD	
21	ITA 6208/MUM/2026	2021-22	[A] ARC MARITIME PVT LTD	
22	ITA 6209/MUM/2026	2022-23	[A] ARC MARITIME PVT LTD	
23	ITA 6210/MUM/2026	2023-24	[A] ARC MARITIME PVT LTD	
24	ITA 3639/MUM/2026	2020-21	[A] ABHISHEK AGARWAL (E-FILE)	
25	ITA 3640/MUM/2026	2021-22	[A] ABHISHEK AGARWAL (E-FILE)	
26	ITA 4740/MUM/2026	2018-19	[D] ASHAPURA INTERNATIONAL LIMITED	
27	ITA 6011/MUM/2026	2019-20	[A] ASHISH OMPRAKASH SONTALIA (E-FILE)	
28	ITA 6056/MUM/2026	N.A.	[A] ST. ANTHONYS CHURCH (E-FILE)	

Assistant Registrar
08-Sep-2026

REVISED CAUSE LIST OF B BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 2

At 10.30am

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED (E/F))	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
5	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 1529/MUM/2026	2019-20	[A] MARUTI KALURAM BORADE (HUF) (E-FILE (C/F))	
8	ITA 4574/MUM/2026	2019-20	[A] PARIWAR TRADING LIMITED	
9	ITA 4669/MUM/2026	2015-16	[A] VOLTAIRE LEASING AND FINANCE LIMITED (E-FILE)	
10	ITA 5698/MUM/2026	2021-22	[A] BHARAT SERUMS AND VACCINES LIMITED	
11	ITA 5377/MUM/2026	2021-22	[D] BANK OF INDIA	
12	ITA 6158/MUM/2026	2019-20	[A] BANK OF INDIA	
13	ITA 6159/MUM/2026	2022-23	[A] BANK OF INDIA	
14	ITA 6828/MUM/2026	2019-20	[D] BANK OF INDIA (E-FILE)	
15	ITA 6829/MUM/2026	2022-23	[D] BANK OF INDIA (E-FILE)	
16	ITA 5800/MUM/2026	2018-19	[A] BHANSALI DHANPATRAJ VIJAYRAJ (HUF)	
17	ITA 5955/MUM/2026	2022-23	[A] NIKITA GIRISH SANGHVI (E-FILE)	
18	ITA 6768/MUM/2026	2020-21	[A] SANTOSH MAHADEO DALVI (E-FILE)	
19	ITA 6769/MUM/2026	2025-26	[A] SOCIETY OF SHREE KATYAYANI (E-FILE)	
20	ITA 6774/MUM/2026	2011 - 2012	[A] SHRI SUMERMAL K SHETH (E-FILE)	
21	ITA 6788/MUM/2026	2020-21	[D] SURAJ SOMARU VARMA (E-FILE)	
22	ITA 6791/MUM/2026	2011-12	[D] SARITADEVI PASHUPATINATH CHAUDHARY (E-FILE)	
23	ITA 6807/MUM/2026	2018	[D] SINGHAL AJAY SURENDRANIR HUF (E-FILE)	
24	ITA 6809/MUM/2026	2013-14	[D] SANKET KIRTI KUMAR JAIN (E-FILE)	
25	ITA 6855/MUM/2026	2022-23	[A] SHAKTI INSULATED WIRES PRIVATE LIMITED (E-FILE)	
26	ITA 6866/MUM/2026	2018-2019	[A] SHAILESH DAMJI SHAH (E-FILE)	
27	ITA 6869/MUM/2026	2021-22	[A] SUYASH BUILDERS & DEVELOPERS (E-FILE)	
28	ITA 6872/MUM/2026	2021-22	[A] SAWAI FRAGRANCES PRIVATE LIMITED (E-FILE)	
29	ITA 6873/MUM/2026	2022-23	[A] SAWAI FRAGRANCES PRIVATE LIMITED (E-FILE)	
30	ITA 6527/MUM/2026	2022-23	[D] SAWAI FRAGRANCES PRIVATE LIMITED ((C/F))	
31	ITA 6526/MUM/2026	2021-22	[D] SAWAI FRAGRANCES PRIVATE LIMITED ((C/F))	
32	ITA 813/MUM/2026	2014-15	[A] SHINE STAR ((C/F))	

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF C BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 5

10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1444/MUM/2019	2012-13	[A] PUTHENVEEDU JOSEPH MATHEW	
2	ITA 1445/MUM/2019	2015-16	[A] PUTHENVEEDU JOSEPH MATHEW	
3	ITA 5173/MUM/2025	2013-14	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
4	ITA 5450/MUM/2025	2015-16	[A] CHAITANYA NANDLAL PAREKH (E-FILE)	
5	ITA 6280/MUM/2025	1989-99	[A] DR CHANDRASHEKHAR G KARANJGAONKAR (E-FILE)	
6	ITA 7448/MUM/2025	2012-13	[D] OCEAN TREXIM PVT LTD (E-FILE)	
7	ITA 8223/MUM/2025	2010-11	[A] PARESH DHANSUKHLAL GANDHI (E-FILE)	
8	ITA 9107/MUM/2025	2012-13	[A] PANKAJ DHIRENDRA SINGH (E-FILE)	
9	ITA 9133/MUM/2025	2012-13	[A] PANKAJ DHIRENDRA SINGH (E-FILE)	
10	ITA 9378/MUM/2025	2015-16	[A] CHAMPALAL MUNOT (E-FILE)	
11	ITA 736/MUM/2026	2014-15	[A] PDP LIFE SCIENCE LOGISTICS INDIA PVT LTD	
12	ITA 1225/MUM/2026	2017-18	[A] ORGANIZATION FOR SUSTAINABLE COMMUNITIES	
13	ITA 1226/MUM/2026	2018-19	[A] ORGANIZATION FOR SUSTAINABLE COMMUNITIES	
14	ITA 6766/MUM/2026	2016-17	[A] PRATHAMESH CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
15	ITA 6724/MUM/2026	2015-16	[A] PRATHAMESH COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
16	ITA 6730/MUM/2026	2026-27	[A] INDIAN SOCIETY OF CLEFT LIP PALATE AND CRANIOFACIAL ANOMALIES (E-FILE)	
17	ITA 6731/MUM/2026	2026-27	[A] INDIAN SOCIETY OF CLEFT LIP PALATE & CRANIOFACIAL ANOMALIES (E-FILE)	
18	ITA 6755/MUM/2026	NA	[A] CHETANA (E-FILE)	
19	ITA 6756/MUM/2026	NA	[A] CHETANA (E-FILE)	
20	ITA 6770/MUM/2026	2016-17	[A] CLE PRIVATE LIMITED (E-FILE)	
21	ITA 6772/MUM/2026	2019-2020	[A] POONAM CHAMBERS B WING COMMERCIAL PREMISES CO OPERATIVE SOCIETY LTD (E-FILE)	
22	ITA 6852/MUM/2026	2022-23	[A] PRASHASTI DEVELOPERS PRIVATE LIMITED (E-FILE)	
23	ITA 6870/MUM/2026	2021-22	[A] PRASHATCHANDRA SAWAILAL JAIN (E-FILE)	
24	ITA 6871/MUM/2026	2022-23	[A] PRABHATCHANDRA SAWAILAL JAIN (E-FILE)	
25	ITA 6874/MUM/2026	2019-20	[A] CHETAN SINGH RATHOD (E-FILE)	
26	ITA 6875/MUM/2026	2020-21	[A] CHETAN SINGH RATHOD (E-FILE)	
27	ITA 6876/MUM/2026	2021-22	[A] CHETAN SINGH RATHOD (E-FILE)	
28	ITA 2866/MUM/2026	2022-23	[A] MUNAWWAR SHAKUR KHAN (E-FILE)	

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08-Sep-2025

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF D BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
2	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
3	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
4	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
5	ITA 4438/MUM/2026	2013-14	[A] REKHA RAJNEESH MEHTA (E-FILE)	
6	ITA 4439/MUM/2026	2015-16	[A] REKHA RAJNEESH MEHTA (E-FILE)	
7	ITA 4483/MUM/2026	2015-16	[A] RAJNEESH SURENDRAKUMAR MEHTA (E-FILE)	
8	ITA 4484/MUM/2026	2016-17	[A] RAJNEESH SURENDRAKUMAR MEHTA (E-FILE)	
9	ITA 4485/MUM/2026	2017-18	[A] RAJNEESH SURENDRAKUMAR MEHTA (E-FILE)	
10	ITA 4486/MUM/2026	2018-19	[A] RAJNEESH SURENDRAKUMAR MEHTA (E-FILE)	
11	ITA 4487/MUM/2026	2019-20	[A] RAJNEESH SURENDRAKUMAR MEHTA (E-FILE)	
12	ITA 5000/MUM/2026	2014-2015	[A] R R PAINTS PRIVATE LIMITED	
13	ITA 5001/MUM/2026	2014-15	[D] R R PAINTS PRIVATE LIMITED	
14	ITA 5014/MUM/2026	2011-12	[A] DISHANT ORGANICS PRIVATE LIMITED	
15	ITA 5689/MUM/2026	2013-14	[A] RAMAKANT KRISHNAJI DESHPANDE	
16	ITA 5764/MUM/2026	2015-2016	[A] ROWENA DSOUZA (E-FILE)	
17	ITA 6217/MUM/2026	2026-27	[A] MUMBAI SHAKADWIPYA BRAHMAN SABHA	
18	ITA 6225/MUM/2026	2026-27	[A] MUMBAI SHAKADWIPYA BRAHMAN SABHA	
19	ITA 6226/MUM/2026	NA	[A] SHRI MARINE DRIVE JAIN PATHSHALA	
20	ITA 6230/MUM/2026	2015-16	[A] RAMAKANT BASUDEO PARASRAMPURIA HUF	
21	ITA 6233/MUM/2026	2014-15	[A] RAMAKANT BASUDEO PARASRAMPURIA HUF	
22	ITA 6240/MUM/2026	2009-10	[A] DILIP DILIP SINGH	
23	ITA 6241/MUM/2026	2009-2010	[A] DILIP DILIP SINGH	
24	ITA 6244/MUM/2026	2022	[A] DAHEJ HARBOUR AND INFRASTRUCTURE LIMITED	
25	ITA 6248/MUM/2026	2022-23	[D] M/S DEEP JYOTI CONSULTANCY PRIVATE LIMITED	
26	ITA 6280/MUM/2026	1990-91	[D] DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION	
27	ITA 6330/MUM/2026	2017-18	[A] RAJKUMAR YADAV (E-FILE)	
28	ITA 6566/MUM/2025	2013-14	[A] MONIL ASHWIN THAKKAR (E-FILE)	
29	ITA 6161/MUM/2026	2023-2024	[A] DHARMA PRODUCTIONS PRIVATE LIMITED	
30	ITA 6199/MUM/2026	2020-21	[A] DDP SPECIALITY PRODUCTS INDIA PRIVATE LIMITED	

Assistant Registrar
08-Sep-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF E BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 10.30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1979/MUM/2024	2001-02	[A] TATA COMMUNICATIONS LTD.	
2	ITA 1980/MUM/2024	2000-01	[A] TATA COMMUNICATIONS LTD.	
3	ITA 8429/MUM/2025	2018-19	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
4	ITA 825/MUM/2026	2015-16	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
5	ITA 826/MUM/2026	2016-17	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
6	ITA 827/MUM/2026	2017-18	[A] KMB SERVICES PRIVATE LIMITED (E-FILE)	
7	BMA 1/MUM/2026	2020-21	[A] JAYA PARMANAND PATEL	
8	BMA 3/MUM/2026	2020-2021	[A] SHIVANI DAHANUKAR (E-FILE)	
9	BMA 4/MUM/2026	2021-2022	[A] SHIVANI DAHANUKAR (E-FILE)	
10	BMA 5/MUM/2026	2022-23	[A] SHIVANI DAHANUKAR (E-FILE)	
11	BMA 6/MUM/2026	2023-2024	[A] SHIVANI DAHANUKAR (E-FILE)	
12	BMA 7/MUM/2026	2024-2025	[A] SHIVANI DAHANUKAR (E-FILE)	
13	BMA 8/MUM/2026	2020-2021	[A] AMIT DAHANUKAR (E-FILE)	
14	BMA 9/MUM/2026	2021-2022	[A] AMIT DAHANUKAR (E-FILE)	
15	BMA 10/MUM/2026	2017-18	[A] LEENUS GEORGE KODARAPILLY (E-FILE)	
16	BMA 11/MUM/2026	2018-19	[A] LEENUS GEORGE KODARAPILLY (E-FILE)	
17	BMA 12/MUM/2026	2019-20	[A] LEENUS GEORGE KODARAPILLY (E-FILE)	
18	BMA 13/MUM/2026	2020-21	[A] LEENUS GEORGE KODARAPILLY (E-FILE)	
19	BMA 14/MUM/2026	2021-22	[A] LEENUS GEORGE KODARAPILLY (E-FILE)	
20	ITA 1587/MUM/2026	2011-12	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
21	ITA 1588/MUM/2026	2012-13	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
22	ITA 1589/MUM/2026	2013-14	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
23	ITA 1590/MUM/2026	2014-15	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
24	ITA 2716/MUM/2026	2017-18	[A] KUNDAN INDUSTRIES LIMITED (E-FILE)	
25	ITA 2864/MUM/2026	2020-21	[A] KRISHNAKUMAR HARIKRISHNA LAKHOTIA (E-FILE)	
26	ITA 2869/MUM/2026	2013-14	[A] HCC INFRASTRUCTURE COMPANY LIMITED (E-FILE)	

REVISED CAUSE LIST OF E BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 9

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 4033/MUM/2026	2015-16	[A] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
28	ITA 4122/MUM/2026	2020-21	[A] VALJI PARBAT VAID (E-FILE)	
29	ITA 4812/MUM/2026	2017-18	[D] HIGHPOINT PROPERTIES PRIVATE LIMITED (E-FILE)	
30	ITA 4878/MUM/2026	2017-18	[A] HIGHPOINT PROPERTIES PRIVATE LIMITED (E-FILE)	
31	ITA 4879/MUM/2026	2018-19	[A] HIGHPOINT PROPERTIES PRIVATE LIMITED (E-FILE)	
32	ITA 5006/MUM/2026	2018-19	[D] HIGHPOINT PROPERTIES PRIVATE LIMITED (E-FILE)	
33	ITA 4888/MUM/2026	2017-18	[A] KADAMBINI PANDA (E-FILE)	
34	ITA 798/MUM/2026	2017-18	[D] M/S ENGINEERING & AGENCIES PVT LTD (E-FILE)	


Assistant Registrar
UC 08-Sep-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF F BENCH FOR 09-SEPTEMBER-2026 (WEDNESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 4

AT 10:30 AM

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6134/MUM/2024	2010-11	[A] MANOJKUMAR BABULAL PUNAMIYA	
2	ITA 1796/MUM/2025	2017-18	[D] M/S. VENUS INTERNATIONAL (E-FILE)	
3	ITA 1822/MUM/2025	2012-13	[D] JUZAR MUSTANSIR ANGOOTHIWALA (E-FILE)	
4	CO 160/MUM/2026	2012-13	[A] JUZAR MUSTANSIR ANGOOTHIWALA	
5	ITA 9500/MUM/2025	2009-10	[D] JIK INDUSTRIES LIMITED (E-FILE)	
6	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
7	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
8	ITA 1121/MUM/2026	2021-2022	[D] VIDEO WALL INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 2921/MUM/2026	2017-2018	[A] JEEVANLAL RIKHABCHAND JAIN (E-FILE)	
10	ITA 3133/MUM/2026	2021-22	[A] VINODKUMAR VELRAJ MEHTA (HUF) (E-FILE)	
11	ITA 4271/MUM/2026	2011-12	[A] JTD ENTERTAINMENT MEDIA PVT LTD (E-FILE)	
12	ITA 4376/MUM/2026	2022-23	[A] UDAY KHIMJI SHAH (E-FILE)	
13	ITA 4675/MUM/2026	2012	[D] FEDERAL BRANDS LIMITED	
14	ITA 4705/MUM/2026	2019 - 20	[A] MADHU SUBTRONIC COMPONENTS PRIVATE LIMITED	
15	ITA 5157/MUM/2026	2022-23	[A] VISHALCHANDRA DINESHKUMAR SHAH HUF	
16	ITA 6405/MUM/2026	2022-23	[A] JBF INDUSTRIES LTD	
17	ITA 6430/MUM/2026	2027-28 to 2036-37	[A] SHRI VIRJI LADHABHAI KDO JAIN VIDHYARTHI GRIHA	
18	ITA 6431/MUM/2026	2027-28 to 2031-32	[A] SHRI VIRJI LADHABHAI KDO JAIN VIDHYARTHI GRIHA	
19	ITA 6434/MUM/2026	Not Applicable	[A] VAZIRANI FOUNDATION (E-FILE)	
20	ITA 6435/MUM/2026	Not applicable	[A] VAZIRANI FOUNDATION	
21	ITA 6442/MUM/2026	2023-24	[A] VARANGA METAL	
22	ITA 6445/MUM/2026	2018-19	[A] JATA SHANKAR YADAV	
23	ITA 6451/MUM/2026	2026-27	[A] ST JUDES CHURCH	
24	ITA 6495/MUM/2026	2015-16	[D] VINOD JHAMAMAL LULLA	
25	CO 261/MUM/2026	2015-16	[A] VINOD JHAMAMAL LULLA	
26	CO 303/MUM/2026	2017-18	[A] MS. VENUS INTERNATIONAL	

Assistant Registrar
08-Sep-2026